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Title: Regarding investment policies adopted by the State Government of Andhra Pradesh.

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM):

Hon. Speaker, Sir, I would like to bring an important issue to the notice of the House. Everyone here would agree that the States are going to the maximum extent to bring in foreign investment and to improve the domestic investment so that these investments provide employment opportunities to the youth and also help in the economic development of the State. This will be the situation wherever you go in the country. Following the same concept of the decentralized development, the previous Government of Andhra Pradesh under the leadership of Shri Chandrababu Naidu constructed Millennium Towers in Visakhapatnam to improve IT sector in Visakhapatnam. He also brought in investment by Kia Motors in Anantapur, which is also a backward region in Andhra Pradesh. But unfortunately, the present Government of Andhra Pradesh issued a notice to the company's office in Millennium Towers and told them to vacate their premises by 30th of March, 2020. This is a big jolt to the IT companies providing services from the soil of Andhra Pradesh, and also to those companies which are willing to set up their facilities in the State of Andhra Pradesh. ...*(Interruptions)* Sir, 18,000 people are working in the building and they will be forced to vacate. The previous Government had spent a huge amount to bring in this investment. All those investments are being forced out of the State and the employment opportunities of the youth are being curtailed. ...*(Interruptions)* There is another example also. Whatever I am saying is hard facts. It has been

reported in the newspapers also. I am not making any false allegations. These are real facts that I am going to mention. Kia Motors, which has brought a big investment for the State of Andhra Pradesh worth 1.1 billion US dollars, is now being forced out of the State. The company which was brought in by the previous Government has moved its ancillary unit to the other State and now it is thinking to move its main unit also to the neighbouring State. What will happen to our State if the present Government adopts such kind of policies? I request the Central Government to interfere. Such kind of policy should always be questioned by the Central Government. The Central Government should also take responsibility. These are international investments that we are talking about. This is the respect of the country that we are talking about. ...(*Interruptions*) What is this? Can we speak in the House or not? ...(*Interruptions*)

SHRI P.V. MIDHUN REDDY (RAJAMPET): Sir, he is misleading the House. ...(*Interruptions*)

माननीय अध्यक्ष : आप बैठ जाइए । मैं आपको मौका दूंगा ।

...(व्यवधान)

SHRI RAM MOHAN NAIDU KINJARAPU : Hon. Speaker, Sir, we have every right to speak here. We have also come as Parliamentarians only to speak here. Every time we say something, they are all objecting. Please give them an opportunity if they have something else to say. Why are they disturbing us? I am saying these investments are being forced out. Visakhapatnam and Anantapur have been important regions of development for the State of Andhra Pradesh. The previous Government had set up full-fledged facilities to improve the employment opportunities. Now, they are forcing them out of our State.

माननीय अध्यक्ष:

श्री श्याम सिंह यादव,

श्री गिरीश चन्द्र एवं

श्री मलूक नागर को श्री राम मोहन नायडू किंजरापु द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

मिधुन रेड्डी जी, आप बोलिए।

...(व्यवधान)

SHRI P.V. MIDHUN REDDY: Hon. Speaker, Sir, I want to bring two things to the notice of the House. There is a report in the media which says that Kia Motors is pulling out. This is utterly rubbish. I spoke to the MD of Kia Motors today morning and they are giving a clarification. This is a false news being circulated in the media and it was not given by the company. I spoke to the MD in the morning and he clearly told me that they are issuing a statement contradicting whatever has come out in the media.

As for Millennium Towers mentioned by him, I want to bring to the notice of the House that there is a company called Franklin Templeton. They have created this dummy company and they have given it land worth thousands of crores of rupees for an investment of Rs. 30 crore.

It is a big scam. We have questioned them too. How can they give Rs.1000 crore worth land for a mere investment of Rs.30 crore? They are on a mission; 'Save Chandrababu Naidu. Save him from scams.'

That is their basic motive. They are not going to talk anything substantive. They are only circulating baseless issues. I would like to say that they should speak some substance when they speak on the floor of the House. We oppose this. We strongly oppose any false claim and we would request you to expunge it from the record....(*Interruptions*)

SHRI ADHIR RANJAN CHOWDHURY: Sir, we should be told at what time the Prime Minister will be available in the House....
(*Interruptions*)

माननीय अध्यक्ष: आपके माननीय सदस्य बोल रहे हैं । विपक्ष के नेताजी, आपके माननीय सदस्य बोल रहे हैं ।

...(व्यवधान)